

(c) to (h) A number of alternative alignments to be considered technically suitable, including the one running between the villages of Nangli Puna and Kadipur, have been carried out. Out of these, the best alternative, taking into account all connected factors, is proposed to be adopted for which the estimate has been prepared and is currently under sanction.

Ghonda Residential scheme

1946. SHRI JAGJIT SINGH ANAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:-

(a) whether it is a fact that plots under Delhi Development Authority residential scheme at Ghonda (Delhi) have been handed over to all the registered applicants; and

(b) if so, on what terms and conditions and when the plots were handed over?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) Delhi Development Authority has reported that initially, plots were handed over to almost all the allottees in 1976. Subsequently, it was found that in about 84 cases, land allotted in Blocks C-11 and C-12 in Ghonda was unacquired. Delhi Development Authority has reported that allottees in Block C-U have been given plots elsewhere. Similar arrangements are being made for allottees of Block C-12 also. A copy of the terms and conditions of allotment is attached. [See Appendix CVIII, Annexure No. 1211.

Compensation claim by the plot holders

1947. SHRI JAGJIT SINGH ANAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether plot holders in whose names plots have been registered are considered rightful owners for the purposes of claiming compensation according to law;

(b) if not, whether the names of persons who are included in the revenues record are considered rightful owners;

(c) whether Government are aware that a large number of houses will have to be demolished for continuing R.O.B. road 36 through Laxmi Nagar;

(d) if so, the number of houses which are likely to be affected;

(e) whether notices have been issued to them;

(f) whether extension of R.O.B. 36 could be diverted towards bandh to save these houses; and

(g) if so, what are the details?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (g) The information is being collected and will be laid on the Table of the Sabha.

Construction of a fishing harbour at Paradeep in Orissa

1948. SHRI PATITPABAN PRADHAN:

SHRI BHAIRAB CHANDRA MAHANTI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Central Government have received a proposal from the Orissa Government for the construction of a fishing harbour at Paradeep;

(b) whether the project will provide landing and berthing facilities to as many as 270 mechanised trawlers when constructed; and

(c) whether the Central Government have approved the plan and if so, what are the details thereof?